

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 2nd MARCH, 2020
TILL FURTHER ORDER AS MODIFIED**

Sl. No.	Bench	Judges	Case Category	Case
1	DB- I (Full Day)	Hon'ble Chief Justice Hon'ble Justice S. Kumar	CWJC- Group-6 (i) Group- 6(ii) Group 6(iii) Group 6(iv) Group 6(v) Group 6(vi) Group 6(vii) Group-7 Group-7 Group 8 Group- 9 Group- 10 Group 30 Group 32(ii) Group-33 Group- 53 Group- 55 Group 33 Group 47 Group 48	i) PIL relating to (Health & medical Services) ii) PIL relating to (Encroachment) iii) PIL relating to road construction (National Highway) iv) PIL relating to education v) PIL relating to financial irregularities/embezzlement vi) PIL relating to civil/Municipal law vii) PIL relating to Tender & Others. viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes. ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes. x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes. xi) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing. xii) Relating to Judicial Service xiii)LPA other than service matters. xiv) Misc Appeals (DB) (Taxation) xv) MJC (DB)- Order, admission & hearing xvi) Cr. writ (DB)- Habeaus Corpus- Orders, Admission & Hearing xvii) Death reference xviii) Referred matters civil and criminal- Orders, Admission & hearing xix) MJC (Contempt) xx) Modification xxi) Restoration

2	DB-II (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Dinesh Kumar Singh Hon'ble Justice Anil Kumar Sinha	Group 6(ii) Group 6 (iii) Group 6(iv) Group 6 (vi) Group 7 Group- 9 Group 32(ii) Group 34 Group 23 Group 30 Group 47 Group 48 Group 33	i) PIL relating to (Encroachment) ii) PIL relating to road construction other than National Highway. iii) PIL relating to education iv) PIL relating to civil/Municipal law v) Relating to validity of Acts, Rules & Regulations etc. State Statutes vi) State Taxation matters, M.V. (Taxation)-Orders, Admission & Hearing. vii) Misc Appeals (DB) (Taxation) viii) Commercial Appellant Division matter-Orders, Admission & Hearing. ix) Company appeals (DB) x) LPA - Service matter Orders, Admission & Hearing. xi) Modification xii) Restoration xiii) Modification
3	DB-III (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Hemant Kumar Srivastava Hon'ble Justice Rajendra Kumar Mishra	Group 11 Group 30 Group 31 Group 32 (i) & (iii) Group 41 Group 58 Group 53 Group 47 Group 48 Group 33	i) Relating to CAT matter- hearing ii) LPA - Service matter Orders, Admission & Hearing. iii) Matrimonial reference iv) Misc. Appeal (DB) Family courts Matters & others v) Any other DB matter not assigned to any other DB. order, admission & hearing. vi) Criminal Appeals (DB) vii) Original Criminal Misc (DB) viii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing. xi) Modification x) Restoration xi) Modification

4	DB-IV (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Shivaji Pandey Hon'ble Justice Anjani Kumar Sharan	Group 33 Group 37 Group 11 Group 30 Group 47 Group 48 Group 33	i) MJC (DB) (Except Contempt)-Orders, Admission & Hearing ii) Second Appeal (DB)- Orders, Admission & Hearing iii) CAT matters- Orders, admission & hearing iv) LPA - Service matter Orders, Admission & Hearing. v) Specially assigned matters. vi) Modification vii) Restoration viii) Modification
5	DB-V (Full Day)	Hon'ble Justice Ashwani Kumar Singh Hon'ble Justice Arvind Srivastava	Group 36 Group 41 Group 58 Group 53 Group 56 Group 47 Group 48 Group 33	i) Supreme court appeals, ii) Criminal Appeals (DB) iii) Original Criminal Misc (DB) iv) Cr.WJC (DB) - BCC Act- orders, admission & Hearing. v) Govt Appeals (DB) vi) Specially assigned matters vii) Modification viii) Restoration ix) Modification
6.	Special Single Bench on Wednesday	Hon'ble C.J	Group 35	From 2.15 P.M. (i) Tied up matters (ii) Request Case (iii) Specially assigned matters
7.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Dinesh Kumar Singh		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
8.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Hemant Kumar Srivastava		(i) Specially assigned matters (ii) Tied up matters (Wednesday)

9.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Shivaji Pandey		(i) Specially assigned matters ii) Tied up matters (Wednesday)
10.	Special Single Bench on Wednesday	Hon'ble Justice Ashwani Kumar Singh		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
11.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Mr. Justice Rajendra Kumar Mishra		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
12.	Special Single Bench on Wednesday	Hon'ble Justice Arvind Kumar Srivastava		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
13.	Special Single Bench on Wednesday	Hon'ble Justice S. Kumar		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
14.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Anjani Kumar Sharan		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
15.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Anil Kumar Sinha		(i) Specially assigned matters (ii) Tied up matters (Wednesday)

17	SB- II CIVIL	Hon'ble Justice Ahsanuddin Amanullah	Group 4 Group 17 Group 18 Group 19 Group 47 Group 48 Group 15 Group 33	i) civil review ii) Land related Matters- Orders, admission & hearing iii) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission & hearing. iv) Election matters v) Modification vi) Restoration vii) Retirement Benefits- Order, admission & Hearing. viii) Modification ix) Specially assigned matters including bails From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
18	SB- III CIVIL	Hon'ble Justice Aditya Kumar Trivedi	Group 29 Group 31 Group 38 Group 39 Group 40 Group 47 Group 48 Group 33	i) First Appeal ii) Matrimonial reference iii) Test case iv) Test suit v) Title suit vi) Modification vii) Restoration viii) Modification x) Specially Assigned matter From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter

19	SB- IV CIVIL	Hon'ble Justice Chakradhari Sharan Singh	<p>Group 15,</p> <p>Group 22,</p> <p>Group 5</p> <p>Group 13</p> <p>Group 18</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Retirement Benefit- Order, admission & Hearing.</p> <p>ii) Miscellaneous- Orders, admission & hearing.</p> <p>iii) civil revision</p> <p>iv) Service matter- other than education service- Orders, admission & hearing</p> <p>v) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission & hearing.</p> <p>vi) Modification</p> <p>vii) Restoration</p> <p>viii) Modification</p> <p>ix) Specially assigned matters</p> <p>From 2.15 P.M.</p> <p>(i) Tied up matters (ii) Specially assigned matter</p>
20	SB- V CIVIL	Hon'ble Justice Prabhat Kumar Jha.	<p>Group 17</p> <p>Group 21</p> <p>Group 40</p> <p>Group 33</p> <p>Group 36</p> <p>Group 12</p> <p>Group 47</p> <p>Group 48</p>	<p>i) Land related Matters- Orders, admission & hearing</p> <p>ii) Environment related- Orders, admission & hearing</p> <p>iii) Title Suit- Orders, admission & hearing</p> <p>iv) MJC- (SJ) - Orders, Admission & Hearing</p> <p>v) Supreme court Appeal</p> <p>vi) Education matter</p> <p>vii) Modification</p> <p>viii) Restoration</p> <p>ix) Specially assigned matter</p> <p>From 2.15 P.M.</p> <p>(i) Tied up matters (ii) Specially assigned matter</p>

21	SB- VI CIVIL Special Single Bench on Wednesday	Hon'ble Justice Ashutosh Kumar	Group 16, Group 18, Group 32 Group 4 Group 12 Group 33	i) Trade & Commerce ii) Matters related to local bodies, cooperative society, building plan/by law, municipal taxation, municipal survey, basic amenities, religious trust/ waqf and others iii) Misc Appeal (SJ) iv) Civil review v) Education matter vi) Modification vii) Specially assigned matters From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
22	SB- VII CIVIL (From 10.30 A.M. to 1.30 P.M.) Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Sudhir Singh	Group 37 Group 31 Group 38 Group 39 Group 40 Group 33 Group 45 Group 47 Group 48	i) Second Appeals ii) Matrimonial reference iii) Test case iv) Test suit v) Title suit vi) Modification vii) Specially assigned matters From 2.15 P.M. (i) Criminal Quashing (ii) Modification (iii) Restoration (iv) Specially assigned matters
23	SB- VIII CIVIL Special Single Bench on Wednesday	Hon'ble Justice Dr. Anil Kumar Upadhaya	Group 14 Group 33	i) Education Service- Orders, Admission & hearing ii) Modification iii) Specially assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter

26	SB- I CRL	Hon'ble Mr. Justice Birendra Kumar	Group 43 Group 44 Group 47 Group 48 Group 59	i) Cr. Appeal (SJ) ii) Cr. Appeal U/s 341 iii) Modification iv) Restoration v) SLA- Orders, Admission & Hearing. vi) Specially assigned matters From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
27	SB- II CRL	Hon'ble Justice Vinod Kumar Sinha	Group 46 Group 47 Group 48	i) Criminal Regular bail ii) Cancellation of bail iii) Modification iv) Restoration v) Specially assigned matters. From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
28	SB- III CRL	Hon'ble Justice Rajeev Ranjan Prasad	Group 57 Group 54 Group 52 Group 45 Group 49 Group 51 Group 50 Group 47 Group 48	i) Govt. Appeal (SJ) ii) Cr. WJC (SJ)- Orders, admission & hearing. iii) Criminal revision iv) Criminal Quashing v) Transfer vi) Criminal reference vii) Others viii) Modification ix) Restoration x) Specially assigned matters From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
	Special Single Bench on Wednesday			
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29	SB- IV CRL Special Single Bench on Wednesday	Hon'ble Justice Prabhat Kumar Singh	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially assigned matters From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
30	SB- V CRL Special Single Bench on Wednesday	Hon'ble Justice Partha Sarthy	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially Assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter